

[Shri Partap Singh Bajwa ]

defence का काम कर सकते हैं। ये बहुत वल्लनेबल गांव हैं, क्योंकि पाकिस्तान इन्हीं गांवों में घुस कर अपनी सारी इंटेलिजेंस जुटाता है।

सर, इसलिए मेरी आपके माध्यम से भारत सरकार से गुजारिश है कि ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Your time is over.

**श्री प्रताप सिंह बाजवा:** सर, मेरी Ministry of Home Affairs से विनती है कि नॉर्थ-ईस्ट में इसका ट्रायल हो चुका है और जम्मू रीजन में यह ऑलरेडी चल रहा है। ...(व्यवधान)... मेरी गुजारिश है कि पंजाब को इग्नोर मत कीजिए और कृपा कर के इस बात पर ध्यान दीजिए।

**श्री उपसभापति:** ठीक है। टाइम हो गया है। आप बैठिए। ...(समय की घंटी)...

**श्री प्रताप सिंह बाजवा:** सर, यह बहुत जरूरी है। बाकी बातों पर तो बाद में भी काम किया जा सकता है, लेकिन यह बहुत जरूरी है। इस पर तुरन्त ध्यान दिया जाना चाहिए।

**श्री ला. गणेशन** (तमिलनाडु): सर, माननीय सदस्य ने यह बहुत अच्छा सुझाव दिया है।

MR. DEPUTY CHAIRMAN: Okay. Now, Dr. Maitreyan.

**Need to bring resolution in the UNHRC meeting on 22nd March, 2017 for an independent investigation into the Genocide of Eelam Tamils in 2009**

DR. V. MAITREYAN (Tamil Nadu): Sir, eight years have elapsed since the planned and systematic genocide of Eelam Tamils in Lanka in 2009, in which more than 1,50,000 Tamils were killed. So far, no reliable investigation regarding this has been undertaken and not a single guilty has been punished.

After years of crusade for justice in the United Nations Human Rights Council, in the year 2015, a Resolution was adopted in UNHRC sponsored by the USA and Lanka. As per the Resolution, independent investigation of the war crimes in Lanka with the participation of International judges and lawyers and jurists should be conducted. But within 48 hours, the President of Lanka openly announced that Lanka will not permit any jurists or lawyers from foreign countries.

In the intervening period more Tamil areas have been colonized by the Lankan settlement. Lankan army in large numbers is still occupying Tamil areas. Lakhs of Tamils who have disappeared have not been found till date. More than 90,000 Tamil widows are suffering and thousands of Tamils are detained in prisons. Sir, thousands of Hindu temples have been razed to ground and Budha Vihars have been built in their place.

The present 34th session of UNHRC is in progress in Geneva. It is really shocking to the Tamils the world over that the USA, the UK and other countries have sponsored a resolution in the UNHRC, deciding to give two more years until 2019 for Lanka to submit its report. What is more worse is the newly added provision that only with the consent of the Lankan Government, any foreign jurist, lawyer or rapporteur could enter into Lanka on this issue.

The Resolution is to be voted day after tomorrow, the 22nd March 2017. My beloved leader, *Puratchi Thalaivi Amma*, in her last memorandum submitted to the hon. Prime Minister, Shri. Narendra Modi, on 14.06.2016 urged the Government of India to take necessary measures to bring to book those who had perpetrated the genocide on innocent Eelam Tamils in Lanka and that India should take the initiative in this regard in UNHRC. Sir, today, hon. Prime Minister, Shri Narendra Modi, is the most powerful leader in the country. In fact, he is the most powerful world leader. If Shri Narendra Modi cannot render justice to Eelam Tamils, nobody else on the earth can do so.

So, I, on behalf of ten crore Tamils across the world, echo the voice of *Puratchi Thalaivi Amma* and urge the Government of India to oppose this Resolution in the UNHRC in the voting to be held on 22nd March, 2017. I also urge the Government of India to take initiative to see that an international independent investigation is ordered. Thank you.

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, I humbly request our international leader, hon. Prime Minister, to take up the issue and oppose the Resolution to be moved by the USA and the UK. The investigation must be conducted in a fair manner. Everybody, including all experts, must be permitted to participate. Now that our hon. Prime Minister is recognized as a world leader, he must do it immediately and render justice to Tamil people. Thank you.

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I want to make only one point.

Hon. Member has raised several issues. I would like a proper reply from the Government of India. The Government should not take it as a Zero Hour submission since an important issue has been raised.

So, I request the hon. Minister of External Affairs or the hon. Prime Minister to come before the House and reply to those points. Thank you.

SHRI D. RAJA (Tamil Nadu): Sir, the Government of India will have to spell out its stand. What is your stand on this issue? The war was over in 2009 and the Sri Lankan Tamils are yet to get justice. And, the Government of India will have to play a pro-active role. We are a neighbouring country. We are responsible for what is happening in Sri Lanka. What is the stand of the Government of India? The Government should spell it out. Thank you.

SHRI T.K.S. ELANGOVAN (Tamil Nadu): Sir, I associate myself with the Zero Hour submission made by Dr. V. Maitreyan.

SHRI A.K. SELVARAJ (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission of Dr. Maitreyan.

SHRI K.R. ARJUNAN (Tamil Nadu): Sir, I also associate myself with the submission made by Dr. Maitreyan.

DR. R. LAKSHMANAN (Tamil Nadu): Sir, I also associate myself with the submission made by Dr. Maitreyan.

MR. DEPUTY CHAIRMAN: Shri Majeed Memon. Not present. Now, Smt. Rajani Patil.

**Problems being faced by farmers in various parts of the country, particularly in Maharashtra due to unseasonal rains**

**श्रीमती रजनी पाटिल** (महाराष्ट्र): सर, हाल ही में महाराष्ट्र के कई हिस्सों में, खास तौर से मराठवाड़ा के बीड, लातूर और उस्मानाबाद क्षेत्र में बहुत बड़ी ओलावृष्टि और बेमौसमी बारिश हुई है। उसकी वजह से बहुत बड़ी मानवीय जीवन हानि हुई है और जानवर भी मर गए हैं। सर, इस क्षेत्र में मालूम होगा, मैंने इस मुद्दे को बहुत बार उठाया है। वे चार साल अकाल से मारे गए हैं, अकाल से पीड़ित हुए हैं। स्थिति इतनी खराब हुई कि हमारे क्षेत्र में पीने के लिए भी पानी वेस्टर्न महाराष्ट्र से ट्रेन से लाना पड़ा। सर, इसके बाद नोटबंदी की वजह से हमारे किसान मारे गए। क्योंकि नोटबंदी की वजह से बैंक्स जैसे कम दे रहे थे, तो हमारी जो फसल आई थी, उस फसल को बेचने के लिए उनको प्राइवेट वेंडर्स के पास जाना पड़ा और जो प्राइवेट लोग थे, चाहे सोयाबीन हो या कपास हो, उसके आधे से भी कम कीमत में उनको अपनी वह फसल बेचनी पड़ी। रबी बोने का जो सीजन होता है, उसमें बीज लाना हो, खाद लानी हो या खेती के काम करने हों, उसके लिए भी उनके पास पैसा नहीं रहा और अब 4 दिन पहले जब बेमौसमी बारिश हुई और ओलावृष्टि हुई है, उसके कारण उस क्षेत्र के लोगों का, किसानों का बहुत बड़ा नुकसान हुआ है। सर, सभी तरफ से पीड़ित यह किसान आज परेशान है और वह गवर्नमेंट की तरफ देख रहा है।